



Completion of Recovery Certificate No. 6648 of 2023 dated June 09, 2023 issued against Sadanand Prayag Mishra (PAN: AFVPM2400E) in the matter of Shreekrishna Biotech Limited

1. Recovery Certificate No. 6648 of 2023 dated June 09, 2023 was drawn against Sadanand Prayag Mishra (PAN: AFVPM2400E) in the matter of Shreekrishna Biotech Limited for a sum of Rs. 1,61,500/- (Rupees One Lakh Sixty-One Thousand Five Hundred Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/SM/HG/2022-23/22230-22233 dated December 19, 2022 in the matter of Shreekrishna Biotech Limited.
2. In view of the receipt of entire outstanding dues of Rs. 1,96,438/- (Rupees One Lakh Ninety-Six Thousand Four Hundred and Thirty-Eight Only) which includes further interest and costs due under aforesaid recovery certificate, the recovery in said matter stands completed in exercise of powers under sub section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Given under my hand and seal at Mumbai this 27th Day of February, 2026.

SEAL



J. Ashok Kumar

RECOVERY OFFICER

J. ASHOK KUMAR

जे. अशोक कुमार

Recovery Officer

वसूली अधिकारी

Securities and Exchange Board of India

भारतीय प्रतिभूति और विनियम बोर्ड

Mumbai

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